

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 11692 of 2015

(Arising out of OIO-SIL-EXCUS-000-COM-042-14-15 passed by Commissioner of Central Excise, Customs and Service Tax-SILVASA)

M/s. G.D Baviskar

Dabur India Limited Unit 2
Plot No. 225/4/1, Sayli Road, Village-Sayli,
Silvassa, Dadra & Nagar Haveli-396240.

.....Appellant

VERSUS

C.C.E & S.T.-Silvasa

Commissioner Central Excise, Customs & Service Tax,
Silvassa, 4th floor, Adarsh Dham Building, Vapi Daman Road Vapi
Opp. Old Town Police Station, Vapi,Gujarat

.....Respondent

APPEARANCE:

Sh. Anand Nainawati, Advocate for the Appellant
Sh. T.G. Rathod, Authorised representative for the respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 07.08.2019
DATE OF DECISION: 07.08.2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11691 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**